

which was passed by the Lok Sabha at its sitting held on the 17th November, 1958.'

- (ii) 'In accordance with the provisions of rule 125 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd December, 1958, agreed without any amendment to the Poisons (Amendment) Bill, 1958, which was passed by the Lok Sabha at its sitting held on the 19th November, 1958.'

- (iii) 'In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Workmen's Compensation (Amendment) Bill, 1958, which has been passed by the Rajya Sabha at its sitting held on the 27th November, 1958.'

12.03½ hrs.

**BILL PASSED BY RAJYA SABHA  
LAID ON THE TABLE**

Secretary: Sir, I beg to lay on the Table of the House the Workmen's Compensation (Amendment) Bill, 1958, as passed by Rajya Sabha.

12.03½ hrs.

**PETITION RE: REALISATION OF  
LOANS FROM DISPLACED PER-  
SONS IN TRIPURA**

Shri Dasaratha Deb (Tripura): Sir, I beg to present a petition signed by 2,853 displaced persons in Tripura regarding realisation of loans from them.

12.04 hrs.

**MOTION RE: PRESENT TRENDS IN  
THE EXPORT TRADE—contd.**

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Lal Bahadur Shastri on the 3rd December, 1958, namely:—

"That the present trends in the export trade of India and the state of the textile industry which contributes materially to that trade, be taken into consideration."

Shri Ramji Verma will kindly resume his speech.

Shri Tangamani (Madurai): Sir, for this particular motion 6 hours were allotted. Yesterday, when it was taken up, the hon. Deputy-Speaker was pleased to observe that the time may be extended.

Shri Raghunath Singh (Varanasi): Sir, at least two hours more are required for this very important discussion.

Shri A. C. Guha (Barasat): If the hon. Minister makes his reply tomorrow morning, the whole of the day may be utilised for speeches by other hon. Members.

Mr. Speaker: Let hon. Members be prepared to sit up as long as possible today. We have four hours; I will extend it by one hour. Up to five let us go on with this.

श्री ए० ए० वर्मा : (निमाड़) : श्रीमान्, शासन की सहायता के लिये और सदन की जानकारी के लिए मैं कुछ सुझाव रखना चाहता हूँ। उनकी कल मैंने अपने भाषण में शुरुआत की थी।

आज हमारे सामने फारिन एक्सचेंज प्राप्त करने के लिए निर्यात करने का और निर्यात करने के लिए उत्पादन बढ़ाने का